

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-107
IB-577/ND/2020
New IA/675/2024

IN THE MATTER OF:

Redhex IT Solutions Pvt. Ltd.

Vs.

Zenith Automotive Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 16.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Shab E Noor, Adv.

For the Respondent :

For the IT Dept. : Adv. Puneet Rai, Sr. St. Counsel, Adv. Ashvini Kr, Adv.
Rishab Nangia, Adv. Nikhil Jain

ORDER

New IA/675/2024:-

This is an application filed by the Liquidator for submission of Updated list of stakeholders as on 09.01.2024 under Regulation 31(3) of IBBI (Liquidation Process) Regulations, 2016. Heard the submissions made by the Ld. Counsel on behalf of the Liquidator, the Update list of stakeholders as filed is taken on record with just exceptions. With these observations, the present application i.e. New IA/675/2024 is **disposed off**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)